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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + CRL.M.C. 204/2020 & CRL.M.A. 890/2020

AAKASH DEEP CHOUHAN .....Petitioner

Through: Mr. Vaibhav Dubey, Adv.

(through VC)

Mr. Kumar Vaibhav, Mr. Gautam Khazanchi and Mr. Mohd. Ashaab, Advs.

versus

CBI & ANR. .....Respondents

Through: Mr. Ripudaman Bhardwaj,

CGSC with Mr. Kushagra Kansal and Mr. Amit Kumar Rana, Advs. for R-

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**CORAM:** 

HON'BLE MR. JUSTICE AMIT MAHAJAN <u>O R D E R</u>

% 28.05.2025

- 1. Arguments heard.
- 2. Order reserved.

AMIT MAHAJAN, J

MAY 28, 2025 'ΚΦΚ'